



Date : 03-05-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER  
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s) Mr. Vikas Singh, Sr. Adv.  
Mr. Sunil Sethi, Adv.  
Mr. Vivek Chib, Sr. Adv.  
Mr. Sunil Fernandes, AOR  
Ms. Nupur Kumar, adv.  
Ms. Deepeika Kalia, Adv.  
Mr. Navyug Sethi, Adv.  
Mr. Prastut Dalvi, Adv.

For Respondent(s) Mr. Tushar Mehta, SGI  
Mr. P.S. Patwalia, Sr. Adv.  
Mr. Aseem Shawney, AAG  
Mr. Kanu Agarwal, Adv.  
Ms. Taruna Ardhendumauli Prasad, AOR  
Mr. Parth Awasthi, Adv.  
  
Mr. Shashank Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

We are not inclined to interfere with the impugned judgment(s) passed by the High Court(s). Special Leave Petitions are dismissed.

Pending applications, if any, also stand disposed of.

(NEELAM GULATI)  
ASTT. REGISTRAR-cum-PS

(BEENA JOLLY)  
COURT MASTER (NSH)